POST OFFER ADVERTISEMENT

Aayush Food and Herbs Limited ("AFHL" or "Target Company")

Registered Office: G-321, Chirag Delhi, New Delhi - 110017;
Tel. No.: 011-46095455; E-mail: aayushfoodherbs@gmail.com;
Open Offer for acquisition of 843,700 Equity Shares from shareholders of the Target Company by Mrs. Pallavi Mittal ("Acquirer") along with Mr. Ashish Mittal ("PAC")

This Post Offer Advertisement is being issued by **Corporate Professionals Capital Private Limited**, for and on behalf of **Mrs. Pallavi Mittal** (hereinafter referred to as **"Acquirer"**) along with **Mr. Ashish Mittal** (hereinafter referred to as **"PAC"**) in compliance with Regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011. The Detailed Public Statement with respect to the aforementioned offer was made on March 28, 2016, Monday in Business Standard (English) (All Editions), Business Standard (Hindi) (All Editions) and Mahanayak (Marathi) (Mumbai Edition).

1.	**Name of the Target Company**	Aayush Food and Herbs Limited
2.	**Name of the Acquirer along with PAC**	Mrs. Pallavi Mittal along with Mr. Ashish Mittal
3.	**Name of the Manager to the Offer**	Corporate Professionals Capital Private Limited
4.	**Name of the Registrar to the Offer**	Beetal Financial and Computer Services Private Limited
5.	**Offer Details**	
a.	**Date of Opening of the Offer**	August 24, 2016, Wednesday
b.	**Date of Closure of the Offer**	September 07, 2016, Wednesday
6.	**Date of Payment of Consideration**	September 15, 2016, Thursday
7.	**Details of Acquisition**	

Sl. No.	Particulars	Proposed in the Offer Document		Actuals	
7.1	Offer Price	Rs. 15.10/- per equity share		Rs. 15.10/- per equity share	
7.2	Aggregate number of shares tendered	843,700 Equity Shares		513,901 Equity Shares	
7.3	Aggregate number of shares accepted	843,700 Equity Shares		513,901 Equity Shares	
7.4	Size of the Offer (Number of shares multiplied by offer price per share)	Rs. 12,739,870/-		Rs. 7,759,905/-	
7.5	Shareholding of Acquirer along with PAC before Agreements/ Public Announcement (No. & %)	500,000 Equity Shares (15.41%)		500,000 Equity Shares (15.41%)	
7.6	Shares Acquired by way of Agreements • Number • % of Fully Diluted Equity Share Capital	1,000,000 Equity Shares (30.82%)		1,000,000 Equity Shares (30.82%)(*)	
7.7	Shares Acquired by way of Open Offer • Number • % of Fully Diluted Equity Share Capital	843,700 Equity Shares (26.00%)		513,901 Equity Shares (15.84%)	
7.8	Shares acquired after Detailed Public Statement • Number of shares acquired • Price of the shares acquired • % of the shares acquired	Nil		Nil	
7.9	Post offer share holding of Acquirer • Number • % of Fully Diluted Equity Share Capital	2,343,700 Equity Shares (72.23%)		2,013,901 Equity Shares (62.07%)	
7.10	Pre & Post offer shareholding of the Public	**Pre offer**	**Post offer**	**Pre offer**	**Post offer**
	• Number	1,745,000	901,300	1,745,000	1,231,099
	• % of Fully Diluted Equity Share Capital	53.77	27.77	53.77	37.93

(*) Please note that Acquirer on March 17, 2016 entered into two Share Purchase Agreements to acquire 500,000 Equity Shares each from Vertex Drugs Private Limited (under "SPA 1") and Surya Medi-Tech Limited (under "SPA 2"). Acquirer has been recently informed by Surya Medi-Tech Limited (Seller 2) that SEBI vide its order WTM/ RKA/ ISD/ 112/ 2016 dated August 25, 2016 has restrained it to buy, sell and deal in security and hence, it is not in a position to fulfill obligation under SPA 2 till the restrained is removed by SEBI. Hence, SPA 2 cannot be implemented. The same would be implemented on removal of restrain order subject to compliance with SEBI (SAST) Regulations, 2011.

The Acquirer along with PAC accepts full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers), 2011.

A copy of this Post Offer Advertisement will also be available on the SEBI website at www.sebi.gov.in; BSE website at www.bseindia.com, MSEI website at www.msei.in and website of Manager to the Offer www.corporateprofessionals.com and at the Registered Office of the Target Company i.e. G-321, Chirag Delhi, New Delhi - 110017;

Issued by Manager to the Offer

Corporate Professionals

CORPORATE PROFESSIONALS CAPITAL PRIVATE LIMITED
D-28. South Extn. Part 1, New Delhi - 110 049
Contact Person: Mr. Manoj Kumar/ Ms. Ruchika Sharma
Ph.: 91-11-40622228/91-11-40622248, Fax: 91-11-40622201
Email: manoj@indiacp.com / ruchika.sharma@indiacp.com
SEBI Regn. No: INM000011435

On behalf of Acquirer

Sd/-
Mrs. Pallavi Mittal
Acquirer

Sd/-
Mr. Ashish Mittal
PAC

Place: New Delhi
Date: September 22, 2016

PUBLICATION	SIZE	RATES	AMOUNT
BUSINESS STANDARD (ENGLISH, ALL EDITION) + BUSINESS STANDARD (HINDI, ALL EDITION)	12CM X 28CM	59/- PSC	19824.00
MAHANAYAK (MARATHI, MUMBAI)	12CM X 28CM	7/- PSC	2352.00
			22176.00
SERVICE TAX : 2.25%			498.96
TOTAL AMOUNT			**22674.96**